

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.**

**ORDER**

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl.No.	Name of the official	From	To
1.	Ms. Aakansha W/o Sh. Nishant Ahlawat (E.C.-33585945)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Ajay Nagar, Ld. SCJ/RC (NW), Rohini Courts, Delhi.
2.	Sh. Raject S/o Sh. Dilbagh Singh (E.C.-13971230)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Puneet Nagpal, Ld. JSCC/ASCJ/GJ (NW), Rohini Courts, Delhi.
3.	Ms. Preeti Mudgil W/o Sh. Pavan Kumar (E.C.-45657173)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Richa Sharma, Ld. ACJ/CCJ/ARC (NW), Rohini Courts, Delhi.
4.	Sh. Ashish S/o Sh. Shiv Gopal (E.C.-45108682)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Vaibhav Chaurasia Ld. MM-04 (NW), Rohini Courts, Delhi.
5.	Sh. Rohit S/o Sh. Naresh Kumar (E.C.-68002382)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Mansi Malik, Ld. MM-03 (NW), Rohini Courts, Delhi.
6.	Ms. Shalu D/o Sh. Harish Kumar (E.C.-34058871)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Ajay Singh Parihar, Ld. MM-05(NW), Rohini Courts, Delhi.
7.	Sh. Rajeev Kumar S/o Sh. M.P. Singh (E.C.-65214211)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Ritika Kansal, Ld. MM-07 (NW), Rohini Courts, Delhi.
8.	Ms. Kiran W/o Sh. Santosh Kumar (E.C.-30376173)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Vikas Madaan, Ld. MM-NI Act (NW), Rohini Courts, Delhi.

**Notes:-**

- Notwithstanding above said posting of PAs, this office shall be at liberty to withdraw any PA as per the requirement and the Ld. Presiding Officer shall immediately relieve him/her on receiving such Withdrawal/Duty Order from this office.
- Henceforth, this office shall provide PA to a court only when both Sr.PAs/PAs posted in the court are on leave, other than Short Leave.
- Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
(YASHWANT KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.


No.F2(2)/Admn.(NW)/RC/2022

27887-27924

Date 17/09/22

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
- The Officer In-Charge. Accounts Branch (NW), Rohini Courts, Delhi.
- The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
- The Record Officer, North-West, Rohini Courts, Delhi.
- The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
- The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi.
- The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- Personal Office of the undersigned.
- The Facilitation Centre, Rohini Courts, Delhi.
- The ALIO, Library Branch, Rohini Courts, Delhi.
- The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
- The official(s) concerned.
- The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI.

web site